

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH. CHANDIGARH**

CP NO.206/2015
RT CP (IB)No.189/Chd/Hry/2017

In the matter of:

M/s Creb Nutrition. ...Petitioner


Versus.


M/s Ravindra Feeds Pvt. Ltd. ...Respondent

Present: None.

The case has been received by transfer from the Hon'ble Punjab and Haryana High Court. This petition has been filed for winding up of the respondent company for its inability to pay the debt due to the petitioner.

The matter be listed for hearing on 26.07.2017. Notice of date of hearing be issued to the learned counsel for the petitioner, by Speed Post.


(Justice R.P. Nagrath)
Member(Judicial)


July 10, 2017
subbu